

CORRIGENDUM TO PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF **VMS INDUSTRIES LIMITED**

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Works/Unit : Plot No. 160-M, Alang-Sosita Ship Breaking Yard, Sosiya Village, Talaja Taluka, Bhavnagar Dist, Gujarat, India

This Announcement ("Corrigendum") is in continuation of and should be read in conjunction with the original Public Announcement dated Wednesday, 19th October 2011 which was issued by Comfort Securities Limited ("Manager to the Offer") on behalf of Bholebaba Suppliers Private Limited ("the Acquirer") pursuant to Regulation 10 and other applicable provisions of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto for substantial acquisition of shares in VMS Industries Limited ("the Target Company"). The terms used but not defined in this Corrigendum shall have the same meaning as assigned in the original Public Announcement (PA). The Shareholders of the Target Company are requested to note the following information related to the Open Offer:

1. The Manager to the Offer on behalf of the Acquirer has received SEBI's observations letter no. CFD/DCR/TO/SD/1317/13 dated January 11, 2013 in terms of proviso 18(2) of the Regulations which was received on January 15, 2013.
2. Point no. 11 and at all the relevant places in PA, the dates mentioned for the major schedule of activities have been changed from the original schedule and shall be read as under:

Schedule of the Major Activities of the	Revised Day and Date	Original Day and Date
Specified Date*	Friday, November 18, 2011	Friday, November 18, 2011
Last Date for a Competitive Bid(s)	Wednesday, November 9, 2011	Wednesday, November 9, 2011
Date by which Letter of Offer will be dispatched to the Shareholders**	Thursday, January 24, 2013	Friday, December 2, 2011
Offer Opening Date	Tuesday, January 29, 2013	Saturday, December 10, 2011
Last Date for the Revision of the Offer Price / Number of Equity Shares.	Wednesday, February 6 2013	Wednesday, December 21, 2011
Last date to withdraw acceptance tendered by shareholders	Tuesday, February 12, 2013	Saturday, December 24, 2011
Offer Closing Date	Monday, February 18, 2013	Thursday, December 29, 2011
Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired equity shares and/or the unaccepted equity shares/share certificates will be dispatched.	Tuesday, March 5, 2013	Friday, January 13, 2012

* "Specified Date" is only for the purpose of determining the Shareholders as on such date to whom the Letter of Offer would be mailed. It is clarified that all the Shareholders of the Target Company are eligible to participate in the Offer any time before the closing of the Offer.

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3. All other terms and conditions of the Offer remain unchanged.
4. This Corrigendum would also be available on SEBI's website at www.sebi.gov.in.

The Acquirer accepts full responsibility for the information contained in this Corrigendum and also fulfilling its obligations as laid down in the Regulations.

Issued by Manager to the Offer on behalf of M/s. Bholebaba Suppliers Private Limited:



COMFORT SECURITIES LIMITED

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Date : 17.01.2013